

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of registered Appeal's / Application's between 01/02/2016 to 29/02/2016.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<u>Statement of registered case's</u>				
1	C/10170/2016 -DB	01/02/2016 6	Anil Gadodia -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-287-15-16 Dated : 25/01/2016
2	E/10171/2016 -SM	01/02/2016 6	Yesha Electricals Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-334-2015-1 6 Dated : 20/11/2015
3	E/10172/2016 -SM	01/02/2016 6	Emco Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-323-2015-1 6 Dated : 03/11/2015
4	ST/10173/2016 6-DB	01/02/2016 6	Industrial Fire And Safety Services -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-292-2015-1 6 Dated : 06/10/2015
5	ST/10174/2016 6-SM	31/12/2015 5	Express Equipment Rental & Logistics Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-285-2015-1 6 Dated : 01/10/2015
6	ST/10175/2016 6-SM	31/12/2015 5	Express Equipment Rental & Logistics Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-284-2015-1 6 Dated : 01/10/2015
7	ST/10176/2016 6-DB	31/12/2015 5	Express Equipment Rental & Logistics Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-283-2015-1 6 Dated : 01/10/2015
8	E/10177/2016 -SM	02/02/2016 6	Panchmahal Steel Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-369-2015-1 6 Dated : 04/12/2015
9	E/10178/2016 -SM	04/01/2016 6	Shakun Polymers Ltd -Vs-	OIA-VAD-EXCUS-002-APP-326-2015-1 6

			C.C.E. & S.T.-Vadodara-ii	Dated : 19/11/2015
10	C/10179/2016 -DB	06/01/2016	Raj Ratan Impex -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-247-15-16 Dated : 02/11/2015
11	E/10180/2016 -SM	02/02/2016	Atlas Pharmachem Industries Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-026-2015-16 Dated : 26/10/2015
12	C/10181/2016 -DB	03/02/2016	Shri Rameshwar Sharma -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-287-15-16 Dated : 25/01/2016
13	C/10182/2016 -DB	03/02/2016	Shri Suresh Sharma -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-287-15-16 Dated : 25/01/2016
14	E/10183/2016 -SM	03/02/2016	Vesuvius India Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-APP-028-15-16 Dated : 30/10/2015
15	ST/10184/2016 6-DB	05/01/2016	Jay Yogeshwar Minerals -Vs- C.C.E. & S.T.-Bhavnagar	OIO-BVR-EXCUS-000-COM-23-15-16 Dated : 19/10/2015
16	E/10185/2016 -DB	03/02/2016	Manohar Manak Alloys Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-COM-010-15-16 Dated : 24/11/2015
17	E/10186/2016 -SM	04/02/2016	Mexcel Engineering -Vs- C.C.E.-Ahmedabad-ii	OIA-AHM-EXCUS-002-APP-024-025-15-16 Dated : 23/10/2015
18	E/10187/2016 -SM	04/02/2016	Shri Bhikhabhai K Patel -Vs- C.C.E.-Ahmedabad-ii	OIA-AHM-EXCUS-002-APP-024-025-15-16 Dated : 23/10/2015
19	ST/10188/2016 6-SM	04/02/2016	Piramal Pharmaceuticals -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-087-15-16 Dated : 22/10/2015
20	E/10189/2016 -SM	11/12/2015	Sejasmi Industries India Pvt Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-APP-018-019-15-16 Dated : 29/09/2015

21	E/10190/2016 -SM	11/12/2015	Sanjay S Patel -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-APP-018-019-15-16 Dated : 29/09/2015
22	C/10191/2016 -DB	04/01/2016	Thirumalai Cargo Services Pvt Ltd -Vs- C.C.-Mundra	OIO-MCH-PR-COMMR-PVR-24-2015-16 Dated : 30/09/2015
23	C/10192/2016 -DB	05/02/2016	C.C.-Mundra -Vs- Jibran Overseas	OIA-MUN-CUSTM-000-APP-248-15-16 Dated : 02/11/2015
24	C/10193/2016 -SM	05/02/2016	Krishna Clearing Agencies -Vs- C.C.-Kandla	OIA-KDL-CUSTM-000-APP-060-15-16 Dated : 09/10/2015
25	C/10194/2016 -DB	05/02/2016	Shreeji Prints Pvt Ltd -Vs- C.C.-Ahmedabad	OIA-AHM-000-APP-352-14-15 Dated : 02/12/2014
26	C/10195/2016 -DB	05/02/2016	C.C.-Ahmedabad -Vs- Khandhala Enterprise	OIA-AHM-CUSTM-000-APP-164-15-16 Dated : 05/11/2015
27	ST/10196/2016 6-DB	05/02/2016	Shreeji Infrastructure -Vs- C.C.E. & S.T.-Vadodara-i	OIO-VAD-EXCUS-001-COM-012-15-16 Dated : 23/12/2015
28	E/10197/2016 -SM	05/02/2016	Euro Anchor Sanitaryware Industries Pvt Ltd -Vs- C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-039-15-16 Dated : 30/10/2015
29	C/10198/2016 -DB	16/12/2015	Rawatkhedia Processors Pvt Ltd -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTM-000-APP-126-15-16 Dated : 10/09/2015
30	C/10199/2016 -DB	16/12/2015	R & B Denims Ltd -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTM-000-APP-127-15-16 Dated : 10/09/2015
31	C/10200/2016 -DB	18/12/2015	Sai Jyoti Dyg & Ptg Mills Pvt Ltd -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-124-129-15-16 Dated : 10/09/2015
32	C/10201/2016 -DB	21/12/2015	Rajni Prints Pvt Ltd -Vs-	OIA-AHD-CUSTM-000-APP-124-129-15-16

			C.C.-Ahmedabad	Dated : 10/09/2015
33	C/10202/2016 -DB	22/12/2015	Shalu Dyg & Ptg Mills Pvt Ltd -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-124-129-1 5-16 Dated : 10/09/2015
34	C/10203/2016 -DB	18/12/2015	Suhag Prints Pvt Ltd -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-124-129-1 5-16 Dated : 10/09/2015
35	E/10204/2016 -SM	08/02/2016	Gsp Crop Science Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIO-AHM-EXCUS-001-COM-004-15-1 6 Dated : 03/11/2015
36	C/10205/2016 -DB	08/02/2016	C.C.-Jamnagar(prev) -Vs- Indian Oil Corporation Ltd	OIA-JMN-CUSTM-000-APP-099-117-15 -16 Dated : 03/11/2015
37	C/10206/2016 -DB	08/02/2016	C.C.-Jamnagar(prev) -Vs- Indian Oil Corporation Ltd	OIA-JMN-CUSTM-000-APP-099-117-15 -16 Dated : 03/11/2015
38	E/10207/2016 -SM	04/01/2016	Bodal Chemicals Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-030-2015- 16 Dated : 10/11/2015
39	E/10208/2016 -SM	04/01/2016	Bodal Chemicals Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-034-2015- 16 Dated : 26/11/2015
40	E/10209/2016 -SM	11/01/2016	Bodal Chemicals Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-031-2015- 16 Dated : 18/11/2015
41	E/10210/2016 -DB	08/02/2016	Essar Bulk Terminal Limited -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-013-15-16 Dated : 03/11/2015
42	C/10211/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-167-226-1 5-16 Dated : 09/11/2015
43	C/10212/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-167-226-1 5-16 Dated : 09/11/2015
44	C/10213/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-167-226-1 5-16 Dated : 09/11/2015

45	C/10214/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
46	C/10215/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
47	C/10216/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
48	C/10217/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
49	C/10218/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
50	C/10219/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
51	C/10220/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
52	C/10221/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
53	C/10222/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
54	C/10223/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
55	C/10224/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
56	C/10225/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
57	C/10226/2016 -DB	08/02/2016	Sony India Private Limited -Vs-	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16

			C.C.-Ahmedabad	Dated : 09/11/2015
58	C/10227/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-167-226-1 5-16 Dated : 09/11/2015
59	C/10228/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-167-226-1 5-16 Dated : 09/11/2015
60	C/10229/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-167-226-1 5-16 Dated : 09/11/2015
61	C/10230/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-167-226-1 5-16 Dated : 09/11/2015
62	C/10231/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-167-226-1 5-16 Dated : 09/11/2015
63	C/10232/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-167-226-1 5-16 Dated : 09/11/2015
64	C/10233/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-167-226-1 5-16 Dated : 09/11/2015
65	C/10234/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-167-226-1 5-16 Dated : 09/11/2015
66	C/10235/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-167-226-1 5-16 Dated : 09/11/2015
67	C/10236/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-167-226-1 5-16 Dated : 09/11/2015
68	C/10237/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-167-226-1 5-16 Dated : 09/11/2015
69	C/10238/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-167-226-1 5-16 Dated : 09/11/2015

70	C/10239/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
71	C/10240/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
72	C/10241/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
73	C/10242/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
74	C/10243/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
75	C/10244/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
76	C/10245/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
77	C/10246/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
78	C/10247/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
79	C/10248/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
80	C/10249/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
81	C/10250/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
82	C/10251/2016 -DB	08/02/2016	Sony India Private Limited -Vs-	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16

			C.C.-Ahmedabad	Dated : 09/11/2015
83	C/10252/2016-DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
84	C/10253/2016-DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
85	C/10254/2016-DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
86	C/10255/2016-DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
87	C/10256/2016-DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
88	C/10257/2016-DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
89	C/10258/2016-DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
90	C/10259/2016-DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
91	C/10260/2016-DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
92	C/10261/2016-DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
93	C/10262/2016-DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
94	C/10263/2016-DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015

95	C/10264/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
96	C/10265/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
97	C/10266/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
98	C/10267/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
99	C/10268/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
100	C/10269/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
101	C/10270/2016 -DB	08/02/2016	Sony India Private Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-167-226-1 5-16 Dated : 09/11/2015
102	E/10271/2016 -DB	16/02/2016	Cadila Pharmaceuticals Ltd -Vs- C.C.E-Bharuch	OIO-BHR-EXCUS-000-COM-004-15-16 Dated : 30/12/2015
103	C/10272/2016 -DB	09/02/2016	Suruchi Creation Pvt Ltd -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-162-163-1 5-16 Dated : 04/11/2015
104	C/10273/2016 -DB	09/02/2016	Hans Creations -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-162-163-1 5-16 Dated : 04/11/2015
105	E/10274/2016 -DB	09/02/2016	Neoplst Engineering Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIO-AHM-EXCUS-001COM-009-15-16 Dated : 09/11/2015
106	ST/10275/2016 6-DB	09/02/2016	Shri Thakorbbhai Patel -Vs- C.C.E. & S.T.-Surat-i	OIA-SUR-EXCUS-001-APP-032-14-15 Dated : 30/04/2014
107	E/10276/2016 -DB	09/02/2016	Oil And Natural Gas Corporation Ltd	OIO-SUR-EXCUS-002-COM-009-010-0 11-15-16

			-Vs- C.C.E. & S.T.-Surat-ii	Dated : 30/10/2015
108	E/10277/2016 -DB	09/02/2016	Oil And Natural Gas Corporation Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-SUR-EXCUS-002-COM-009-010-011-15-16 Dated : 30/10/2015
109	E/10278/2016 -DB	09/02/2016	Oil And Natural Gas Corporation Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-009-010-011-15-16 Dated : 30/10/2015
110	E/10279/2016 -DB	09/02/2016	Oil And Natural Gas Corporation Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-009-010-011-15-16 Dated : 30/10/2015
111	E/10280/2016 -DB	09/02/2016	Oil And Natural Gas Corporation Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-009-010-011-15-16 Dated : 30/10/2015
112	E/10281/2016 -DB	09/02/2016	Oil And Natural Gas Corporation Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-009-010-011-15-16 Dated : 30/10/2015
113	C/10282/2016 -DB	28/12/2015	Bhatia Global Trading Ltd -Vs- C.C.-Jamnagar(prev)	Not.O-VIII-28-73-CESTAT-RRA-14-15 Dated : 21/10/2015
114	C/10283/2016 -SM	10/02/2016	Deepak Laxmanbhai Bhut -Vs- C.C.-Jamnagar(prev)	OIA-JMN-CUSTM-000-APP-136-137-15-16 Dated : 29/12/2015
115	C/10284/2016 -DB	10/02/2016	Essar Power Gujarat Limited -Vs- C.C.-Ahmedabad	OIA-JMN-CUSTM-000-APP-120-121-15-16 Dated : 06/11/2015
116	C/10285/2016 -DB	10/02/2016	Essar Power Gujarat Limited -Vs- C.C.-Ahmedabad	OIA-JMN-CUSTM-000-APP-120-121-15-16 Dated : 06/11/2015
117	E/10286/2016 -SM	10/02/2016	Transpek Industry Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-353-2015-16 Dated : 26/11/2015
118	E/10287/2016 -DB	11/02/2016	Lion Paper Industries -Vs-	OIO-BVR-EXCUS-000-COM-031-15-16 Dated : 06/11/2015

			C.C.E. & S.T.-Bhavnagar	
119	E/10288/2016 -DB	11/02/2016	Bhanu Dyes Private Ltd -Vs- C.C.E-Bharuch	OIO-BHR-EXCUS-000-COM-006-15-16 Dated : 24/11/2015
120	E/10289/2016 -SM	11/02/2016	Banco Aluminium Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-370-2015-16 Dated : 04/12/2015
121	E/10290/2016 -SM	11/02/2016	Voltamp Transformers Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-360-2015-16 Dated : 28/11/2015
122	E/10291/2016 -SM	11/02/2016	Voltamp Transformers Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-360-2015-16 Dated : 28/11/2015
123	E/10292/2016 -SM	11/02/2016	Zydex Industries -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-331-15-16 Dated : 19/11/2015
124	E/10293/2016 -DB	11/02/2016	Acmechem Limited -Vs- C.C.E-Bharuch	OIO-BHR-EXCUS-000-COM-005-15-16 Dated : 20/11/2015
125	ST/10294/2016-DB	12/01/2016	Rishit Bunkmakers Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-322-15-16 Dated : 03/11/2015
126	ST/10295/2016-DB	22/12/2015	Vadodara Mahanagar Seva Sadan -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-239-241-15-16 Dated : 21/08/2014
127	ST/10296/2016-DB	22/12/2015	Vadodara Mahanagar Seva Sadan -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-239-241-15-16 Dated : 21/08/2014
128	ST/10297/2016-DB	22/12/2015	Vadodara Mahanagar Seva Sadan -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-239-241-15-16 Dated : 21/08/2014
129	C/10298/2016-DB	15/02/2016	B G H Exim Ltd -Vs- C.C.-Kandla	OIO-KDL-COMMR-PVRR-17-2015-16 Dated : 27/11/2015
130	E/10299/2016	15/02/2016	Kemit Chemical P Ltd	OIA-AHM-EXCUS-001-APP-039-2015-

	-SM	6	-Vs- C.C.E.-Ahmedabad-i	16 Dated : 11/12/2015
131	E/10300/2016 -SM	15/02/2016	Sachdeva Industries Ltd -Vs- C.C.E. & S.T.-Bhavnagar	OIO-BVR-EXCUS-000-COM-027-029-2015-16 Dated : 30/10/2015
132	E/10301/2016 -SM	15/02/2016	Cosmo Films Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-338-2015-16 Dated : 20/11/2015
133	ST/10302/2016-DB	16/02/2016	Rajendrasinh Nirubha Gohil -Vs- C.C.E. & S.T.-Bhavnagar	OIO-BVR-EXCUS-000-033-15-16 Dated : 18/11/2015
134	E/10303/2016 -SM	16/02/2016	Styrolution Abs India P Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-001-APP-324-2015-16 Dated : 03/11/2015
135	C/10304/2016 -DB	13/01/2016	Asian Natural Resources India Limited -Vs- C.C.-Jamnagar(prev)	Not.O-VIII-28-73-CESTAT-RRA-14-15 Dated : 21/10/2015
136	E/10305/2016 -SM	16/02/2016	C.C.E. & S.T.-Ahmedabad-iii -Vs- Meenal Ceramics Pvt Ltd	OIA-AHM-EXCUS-003-APP-031-15-16 Dated : 09/11/2015
137	E/10306/2016 -SM	16/02/2016	C.C.E. & S.T.-Ahmedabad-iii -Vs- Atman Solutions Pvt Ltd	OIA-AHM-EXCUS-003-APP-032-15-16 Dated : 09/11/2015
138	E/10307/2016 -SM	16/02/2016	Madhu Silica Pvt Ltd -Vs- C.C.E. & S.T.-Bhavnagar	Not.O-IV-16-02-MP-2015-16 Dated : 14/12/2015
139	C/10308/2016 -DB	17/02/2016	Essar Oil Limited -Vs- C.C.-Jamnagar(prev)	OIA-JMN-CUSTOM-000-APP-133-15-16 Dated : 16/12/2015
140	E/10309/2016 -DB	18/02/2016	Mahesh R Sharma -Vs- C.C.E & S.T.-Silvasa	OIO-SIL-EXCUS-000-COM-003-15-16 Dated : 19/10/2015
141	E/10310/2016 -DB	18/02/2016	Raj Rayon Industries Ltd -Vs- C.C.E & S.T.-Silvasa	OIO-SIL-EXCUS-000-COM-003-15-16 Dated : 19/10/2015
142	E/10311/2016 -DB	18/02/2016	C.C.E.-Ahmedabad-i -Vs-	OIO-AHM-EXCUS-001-COM-004-15-16 6

			Gsp Crop Science Pvt Ltd	Dated : 03/11/2015
143	E/10312/2016 -SM	18/02/2016	C.C.E.-Ahmedabad-i -Vs- Inspiron Engineering Pvt Ltd	OIO-AHM-EXCUS-001-COM-010-15-16 Dated : 26/11/2015
144	E/10313/2016 -DB	18/02/2016	Raj Rayon Industries Ltd -Vs- C.C.E & S.T.-Silvasa	OIO-SIL-EXCUS-000-COM-003-15-16 Dated : 19/10/2015
145	E/10314/2016 -DB	18/02/2016	Hishine Inks Pvt Ltd -Vs- C.C.E & S.T.-Valsad	OIO-VLD-EXCUS-000-COM-0009-15-16 Dated : 30/12/2015
146	ST/10315/2016 6-DB	18/02/2016	Sunrise Contractual Services Pvt Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-APP-030-15-16 Dated : 09/11/2015
147	ST/10316/2016 6-DB	18/02/2016	Royal Construction -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-PRCOM-04-15-16 Dated : 06/11/2015
148	E/10317/2016 -SM	18/02/2016	Banco Products India Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-343-2015-16 Dated : 23/11/2015
149	E/10318/2016 -SM	18/02/2016	Banco Products India Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-330-2015-16 Dated : 19/11/2015
150	E/10319/2016 -DB	18/02/2016	Banco Products India Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-352-2015-16 Dated : 24/11/2015
151	ST/10320/2016 6-DB	18/02/2016	Banco Products India Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-358-2015-16 Dated : 27/11/2015
152	ST/10321/2016 6-DB	19/02/2016	Suraj Forwarders Privatet Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-091-15-16 Dated : 03/11/2015
153	E/10322/2016 -SM	19/02/2016	Indian Oil Corporation Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-399/2015-16 Dated : 28/12/2015
154	E/10323/2016 -SM	19/02/2016	Indian Oil Corporation Ltd -Vs-	OIA-VAD-EXCUS-001-APP-400/2015-16 6

			C.C.E. & S.T.-Vadodara-i	Dated : 28/12/2015
155	E/10324/2016 -SM	19/02/2016	Indian Oil Corporation Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-395-15-16 Dated : 28/12/2016
156	E/10325/2016 -SM	19/02/2016	Pukar Tobacco Processor & Packers -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-APP-47-15-16 Dated : 30/11/2015
157	E/10326/2016 -DB	19/02/2016	Amw Motors Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-018-15-16 Dated : 03/12/2016
158	C/10327/2016 -DB	19/02/2016	Kargwal Enterprises Pvt Ltd -Vs- C.C.-Mundra	OIO-MCH-PR-COMMR-PVR-29-2015-16 Dated : 23/11/2015
159	C/10328/2016 -DB	09/02/2016	Hitesh Dwarkadas Patel -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-119-120-15-16 Dated : 08/09/2015
160	E/10329/2016 -DB	22/02/2016	Anupam Industries Limited -Vs- C.C.E. & C.-Anand	OIO-AND-EXCUS-000-COM-001-004-15-16 Dated : 04/11/2015
161	E/10330/2016 -DB	22/02/2016	Anupam Industries Limited -Vs- C.C.E. & C.-Anand	OIO-AND-EXCUS-000-COM-001-004-15-16 Dated : 18/11/2015
162	E/10331/2016 -DB	22/02/2016	Anupam Industries Limited -Vs- C.C.E. & C.-Anand	OIO-AND-EXCUS-000-COM-001-004-15-16 Dated : 18/11/2015
163	E/10332/2016 -DB	22/02/2016	Anupam Industries Limited -Vs- C.C.E. & C.-Anand	OIO-AND-EXCUS-000-COM-001-004-15-16 Dated : 04/11/2015
164	E/10333/2016 -SM	22/02/2016	Inox India Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-376-15-16 Dated : 21/12/2015
165	ST/10334/2016 6-DB	22/02/2016	Larsen & Toubro Limited -Vs- C.C.E. & S.T.-Vadodara-i	OIO-VAD-EXCUS-001-COM-008-15-16 Dated : 18/11/2015
166	C/10335/2016 -SM	22/02/2016	Bhavesh J Murabia -Vs-	OIA-JMN-CUSTM-000-APP-134-135-15-16 Dated : 21/12/2015

			C.C.-Jamnagar(prev)	
167	E/10336/2016 -SM	22/02/2016	Inox India Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-347-15-16 Dated : 23/11/2015
168	E/10337/2016 -SM	22/02/2016	Deepak Nitrite Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-341-342-15-16 Dated : 23/11/2015
169	ST/10338/2016-DB	22/02/2016	You Broadband India Pvt Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-014-15-16 Dated : 18/11/2015
170	E/10339/2016-DB	22/02/2016	Upl Ltd -Vs- C.C.E-Bharuch	OIO-BHR-EXCUS-000-COM-007-15-16 Dated : 30/11/2015
171	E/10340/2016-DB	22/02/2016	Upl Ltd -Vs- C.C.E-Bharuch	OIO-BHR-EXCUS-000-COM-009-15-16 Dated : 30/11/2015
172	ST/10341/2016-DB	22/02/2016	Inox India P Ltd -Vs- C.C.E.-Kutch (gandhidham)	OIA-KCH-EXCUS-000-APP-028-15-16 Dated : 26/11/2015
173	E/10342/2016-DB	22/02/2016	Suraj Industries -Vs- C.C.E & S.T.-Silvasa	OIO-SIL-EXCUS-000-COM-004-15-16 Dated : 23/11/2015
174	E/10343/2016-SM	22/02/2016	Kyb Conmat P Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-406-2015-16 Dated : 28/10/2015
175	E/10344/2016-SM	22/02/2016	Deepak Nitrite Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-341-342-15-16 Dated : 23/11/2015
176	E/10345/2016-SM	22/02/2016	Tide Industries -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-367-2015-16 Dated : 04/12/2015
177	E/10346/2016-SM	23/02/2016	Farmson Analgesics -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-380-2015-16 Dated : 21/12/2015
178	E/10347/2016-SM	23/02/2016	P S L Ltd -Vs- C.C.E.-Kutch (gandhidham)	OIA-KCH-EXCUS-000-APP-034-15-16 Dated : 18/12/2015
179	C/10348/2016	23/02/2016	Mosaic India P Ltd	OIA-JMN-CUSTM-000-APP-122-125-15

	-DB	6	-Vs- C.C.-Jamnagar(prev)	-16 Dated : 23/11/2015
180	C/10349/2016 -DB	23/02/2016	Mosaic India P Ltd -Vs- C.C.-Jamnagar(prev)	OIO-JMN-CUSTM-000-APP-123-15-16 Dated : 23/11/2015
181	E/10350/2016 -DB	23/02/2016	Hitachi Home And Life Solutions India Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIO-AHM-EXCUS-003-COM-013-015-15-16 Dated : 27/11/2015
182	C/10351/2016 -DB	23/02/2016	Zee Shipping Services -Vs- C.C.-Kandla	OIO-KDL/COMMR/PVRR/12/2015-16 Dated : 20/10/2015
183	E/10352/2016 -DB	24/02/2016	Hasmukhbhai Patel -Vs- C.C.E. & C.-Anand	OIO-AND-EXCUS-000-COM-001-004-15-16 Dated : 04/11/2015
184	E/10353/2016 -DB	24/02/2016	Atlas Plastics -Vs- C.C.E.-Ahmedabad-ii	OIA-AHM-EXCUS-002-APP-31-32-15-16 Dated : 26/11/2015
185	C/10354/2016 -DB	25/02/2016	C.C.-Jamnagar(prev) -Vs- Mosaic India P Ltd	OIA-JMN-CUSTM-000-APP-122-125-15-16 Dated : 23/11/2015
186	C/10355/2016 -DB	25/02/2016	C.C.-Jamnagar(prev) -Vs- Mosaic India P Ltd	OIA-JMN-CUSTM-000-APP-122-125-15-16 Dated : 23/11/2015
187	C/10356/2016 -DB	25/02/2016	C.C.-Jamnagar(prev) -Vs- Essar Oil Ltd	OIA-JMN-CUSTM-000-APP-129-130-15-16 Dated : 02/12/2015
188	C/10357/2016 -DB	25/02/2016	C.C.-Jamnagar(prev) -Vs- Essar Oil Ltd	OIA-JMN-CUSTM-000-APP-129-130-15-16 Dated : 02/12/2015
189	C/10358/2016 -DB	25/02/2016	C.C.-Jamnagar(prev) -Vs- Essar Oil Ltd	OIA-JMN-CUSTM-000-APP-74-75-15-16 Dated : 08/09/2015
190	E/10359/2016 -SM	25/02/2016	Baroda Bushings And Insulators Llp -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-375-2015-16 Dated : 21/12/2015
191	C/10360/2016	25/02/2016	Ghyanchand T Singhvi	OIO-KDL/COMMR/PVRR/17/2015-16

	-DB	6	-Vs- C.C.-Kandla	Dated : 27/11/2015
192	C/10361/2016 -DB	25/02/2016	Anurag C Surana -Vs- C.C.-Kandla	OIO-KDL/COMMR/PVRR/17/2015-16 Dated : 27/11/2015
193	E/10362/2016 -SM	25/02/2016	Aquagel Chemicals P Ltd -Vs- C.C.E.-Kutch (gandhidham)	OIA-KCH-EXCUS-000-APP-026-15-16 Dated : 26/11/2015
194	ST/10363/2016 6-DB	25/02/2016	Gspc Lng Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIO-AHM-STX-003-ADC-18-14-15 Dated : 19/11/2015
195	C/10364/2016 -DB	25/02/2016	Rama Cylinders P Ltd -Vs- C.C.E.-Kutch (gandhidham)	OIA-KDL-CUSTOM-000-APP-400-14-15 Dated : 16/10/2014
196	C/10365/2016 -DB	29/02/2016	Surya Exim Ltd -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-234-238-15-16 Dated : 26/11/2015
197	C/10366/2016 -DB	29/02/2016	Surya Exim Ltd -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-234-238-15-16 Dated : 26/11/2015
198	C/10367/2016 -DB	29/02/2016	Surya Exim Ltd -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-234-238-15-16 Dated : 26/11/2015
199	E/10368/2016 -SM	29/02/2016	Ganesh Steel Rolling Mill -Vs- C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-064-066-15-16 Dated : 29/12/2015
200	C/10369/2016 -DB	29/02/2016	Surya Exim Ltd -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-234-238-15-16 Dated : 26/11/2015
201	C/10370/2016 -DB	29/02/2016	Surya Exim Ltd -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTOM-000-APP-234-238-15-16 Dated : 26/11/2015
202	C/10371/2016 -DB	29/02/2016	Banswara Syntex Ltd -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTOM-000-APP-246-15-16 Dated : 30/11/2015
203	ST/10372/2016 6-DB	29/02/2016	Essar Oil Ltd -Vs-	OIA-RAJ-EXCUS-000-APP-038-039-15-16 Dated : 26/11/2015

			C.C.E. & S.T.-Rajkot	
204	ST/10373/2016-DB	29/02/2016	Essar Oil Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-APP-038-039-15-16 Dated : 26/11/2015
205	E/10374/2016-DB	29/02/2016	Essar Steel India Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-015-15-16 Dated : 19/11/2015